## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Auromed Holdings PVT Htd Respondent

2- TKBHASKAR

VIKRAM, PJAIN

SHWETHA VASUDEVAN

**ORDER** 

Counsel representing both the parties are present. In view of the proposal for settlement, counsel for respondent sought time to seek instructions from his client. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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